

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON
FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942
ORIGINAL PETITION (ICA) NO.2 OF 2018

PETITIONER:

ABAAN IMPEX PVT LTD,
1551 P.S. COMPLEX SREEKARIYAM,
THIRUVANANTHAPURAM - 695017, KERALA
REPRESENTED BY ITS PROPRIETOR MR NAJEEB.

BY ADVS.
SRI.V.M.SYAM KUMAR
SMT.KRIPA ELIZABETH MATHEWS
SRI.PHILIP N.JOSEPH
SMT.P.F.ROSY

RESPONDENTS:

1. M/S SURYADEEP INTERNATIONAL FZC,
SAIF LOUNGE, P.O BOX NO 122028, SHARJAH, UAE
REPRESENTED BY ITS POWER OF ATTORNEY HOLDER,
MR. KIRIT SINGH, S/O LATE CHATUR SINGH, AGED 57 YEARS,
RESIDING AT 2554, BATAGALI, PHURSRO, THANA-BERMO,
PHUSRO, BOKARO, JHARKHAND - 829144.
2. M/S CHOLA LOGISTICS PVT LTD,
#121, HARBOUR EXPRESS ROAD, TUTICORIN,
TAMIL NADU, PIN 628008.
3. BOARD OF TRUSTEES,
V.O CHIDAMBARANAR PORT TRUST, TUTICORIN,
TAMIL NADU, PIN 628004,
REP.BY ITS CHAIRMAN.

4. COMMISSIONER OF CUSTOMS, NEW HARBOUR ESTATE,
TUTICORIN, TAMIL NADU, PIN 628004.

BY ADVS.
SRI.DILJITH K.MANOHAR,
SRI.AJIT JOY
SRI.ANEESH JAMES
SMT.LATHA ANAND

THIS ORIGINAL PETITION (ICA) HAVING COME UP ON 08.05.2020
ALONG WITH ORIGINAL PETITION (ICA) NO.3/2018, THE COURT ON THE
SAME DAY ORDERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON
FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942
ORIGINAL PETITION (ICA) NO.3 OF 2018

PETITIONER:

WOODLAND IMPORT AND EXPORT,
TOLL JUNCTION, KOWDIAR, THIRUVANANTHAPURAM,
KERALA, REPRESENTED BY ITS PROPRIETOR MR.NAJEEB

BY ADVS.
SRI.V.M.SYAM KUMAR
SMT.KRIPA ELIZABETH MATHEWS
SRI.PHILIP N.JOSEPH
SMT.P.F.ROSY

RESPONDENTS

1. M/S SURYADEEP INTERNATIONAL FZC,
SAIF LOUNGE, P.O BOX NO 122028, SHARJAH, UAE
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BOKARO, JHARKHAND - 829144.
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NEW HARBOUR ESTATE, TUTICORIN, TAMIL NADU,
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THIS ORIGINAL PETITION (ICA) HAVING COME UP ON 08.05.2020
ALONG WITH ORIGINAL PETITION (ICA) NO.2/2018, THE COURT ON THE
SAME DAY ORDERED THE FOLLOWING:

O R D E R

[O.P. (ICA) Nos. 2 and 3 of 2018]

Dated, this the 8th day of May, 2020

Counsel for the petitioners seeks time to produce documents.

Post on 19.05.2020.

ASHOK MENON

Judge